

ITEM NO.802(MM)

COURT NO.8

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1271/2023

DHARAMPAL & ANR.

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

Date : 18-07-2025 This appeal was mentioned today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSHU DHULIA
HON'BLE MR. JUSTICE N.V. ANJARIA

For Appellant(s) M/S. V. Maheshwari & Co., AOR (NP)

For Respondent(s) Mr. Vishwa Pal Singh, AOR(NP)

UPON being mentioned, the Court made the following
O R D E R

None appears.

No orders at this stage.

(NIRMALA NEGI)
ASTT. REGISTRAR-cum-PS

(RENU BALA GAMBHIR)
ASSISTANT REGISTRAR